## GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:3955 ANSWERED ON:18.02.2014 FUNDS UNDER RKVY Thakur Shri Anurag Singh

## Will the Minister of AGRICULTURE be pleased to state:

- (a) whether an amount of Rs. 28.42 crores was sanctioned by the Government for the projects to be run by the State Government of Himachal Pradesh which was approved by the State level Steering Committee in the year 2012-13 under the special initiative scheme of the Rashtriya Krishi Vikas Yojana (RKVY);
- (b) if so, the details thereof;
- (c) whether the utilisation certificate for the expenditure of more than 60 per cent of the funds have been issued after utilization of Rs. 14.21 crores sanctioned to the State Government in the form of first installment under the said Yojana and request has been made to release the remaining funds; and
- (d) if so, the details thereof and the time by which the remaining amount is likely to be released?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) to (d): During 2012-13, Rs.73.48 crore was allocated to State Government of Himachal Pradesh under Rashtriya Krishi Vikas Yojana (RKVY) including Rs.16.42 and Rs.12 crore for implementing sub-schemes of National Mission for Protein Supplement (NMPS) and Vegetable Initiative for Urban Cluster (VIUC) respectively.

On the basis of approval accorded by State Level Sanctioning Committee (SLSC), receipt of Utilization Certificates and progress reports, Government of India could release funds amounting to Rs.59.27 crore to the State during 2012-13 including Rs.8.21 crore & Rs.6.0 crore for implementing interventions under NMPS and VIUC respectively.

Allocation and releases to the States under RKVY are made on a year to year basis.